72

(d) if so, what are the reasons for delay in taking a decision in the matter?

Written Answers

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND WELFARE AND IN THE SOCIAL DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b) Urdu Academies have been set up in the States of Uttar Pradesh, Bihar, Andhra Pradesh and Maharashtra. The Governments of Karnataka, Rajasthan and West Bengal have also announced their decision to set up Urdu Academies.

(c) and (d) The proposal to set up an Urdu Academy in Delhi has been under the consideration of Delhi Administration for some time past. Paucity of funds with the Delhi Administration has been a factor in delaying their decision in the matter. Any proposal for setting up an Urdu Academy in Delhi that may be submitted by the Delhi Administration will be given due consideration by the Government of India.

Indo-Cuba Cultural Pact

- 80. SHRI JANARDHANA REDDY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) whether it is a fact that an Indo-Cuba cultural agreement has been signed in July, 1976; and
- (b) if so, what are the main features of the agreement?

THE DEPUTY MINISTER IN THE **EDUCATION** MINISTRY OF AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir.

(b) The Agreement envisages cooperation in the fields of art and culture, education, science and technology, sports and games, mass media of information and education and journalism, in order to contribute towards a better knowledge and understanding of each other's cultures and activities in these fields. Copy of the Agreement is available in the Parliament Library.

Financial Assistance to Major and Minor Irrigation Projects

81. SHRI JANARDHANA REDDY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased state:

- (a) what is the amount of Central assistance given to States, State-wise, during the last two years for minor and major irrigation schemes: and
- (b) what is the progress of the projects for which the Central assistance was extended?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) Irrigation is a State subject and irrigation projects are financed by the State Governments from within their own resources. Central assistance to State Plans is given in the form of block loans and grants not related to any scheme or sector of development. However, an advance plan assistance of Rs. 55.80 crores was given during 1975-76 for accelerating the construction of certain selected rirrigation schemes, as under :--

(Rs. Crores

Sl. No.	State/Pr	oject			Advance plan as- sistance given.
1	2				3
1. A	ndhra Pradesh				_
(4	a) Nagarjunas	agar			3 · 50
(l) Pochampad	1			1 ·50
2. B	ihar				
	Gandak				5 .00
3. G	ujarat				
	Kadana				5 · 30
	Mahi Bajaj	Saga	r		2 .00
	laryana Jawaharlal ammu & Kashi	mir	u Ca	nal	5 .00
	Ravi Canal			•	0 · 75
6. K	erala				0.45
	Pariyar Pamba		•	•	0 ·45 0 ·80
	Kuttiadi	:	•		0.85
7 K	arnataka				
7. 2.	Malaprabh	a			2 · 15
8 1	Aaharasthtra		•		
0. 1	Bhima	•	•		2 · 50
	Kaukadi				1 .00
	Jayakwadi	Stage	-I		2.00
9. 6	Orissa	_			
	Mahanad	i Delt	а.		. 1.0